



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

## F.No. 10/36/2018-NCLAT

Dated: 01st June, 2022

## NOTICE

It is informed that during the period of Annual Summer Vacation from 06.06.2022 to 01.07.2022 for the National Company Law Appellate Tribunal, Principal Bench, New Delhi, the Registry shall function during this period.

The e-Filing of cases shall be operational and urgent matters may be taken up for hearing as per the decision of the Competent Authority upon e-mail being sent to the Ld. Registrar, NCLAT Principal Bench, e-mail: <a href="mailto:registrar-nclat@gov.in">registrar-nclat@gov.in</a>

During the period of vacation from 06.06.2022 to 01.07.2022 the sitting of this Appellate Tribunal (Principal Bench) will be on every Monday and Wednesday at 10:30 AM i.e., 06.06.2022, 08.06.2022, 13.06.2022, 15.06.2022, 20.06.2022, 22.06.2022, 27.06.2022 & 29.06.2022 to take up only the urgent matters for which the Board will be notified.

By order of Hon'ble Chairperson

Sd/-

Registrar